

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-522

CP-124/241- 242/ND/2022
IA/343/2022

IN THE MATTER OF:

Snehlata

....Applicant

Vs.

Doon Hathcherries Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 17.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Mohit D. Ram, Mr. Anubhav Sharma, Advs.

For the Respondent : Ms. Saloni Jagga, Adv. (Proxy Counsel)

ORDER

Due to paucity of time, the matter is listed on **28.02.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)